

particularly in the tribal areas in the States and elsewhere ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) to (c). The allocations for the VIIIth Five Year Plan for Central Health Sector have not yet been finalised. During the 7th Plan, the existing infrastructure is proposed to be expanded as follows :

- (i) To establish additional about 12377 Primary Health Centres to achieve a norm of one P.H.C. for every 30,000, rural population (20,000 in tribal and hilly areas)
- (ii) To establish about 50,000 additional sub-centres to achieve a norm of one sub-centre for every 5000 rural population (3000 in tribal and hilly areas).
- (iii) To establish about 1553 additional Community Health Centres to achieve a norm of one Community Health Centre/Upgraded PHC for every one lakh population.
- (iv) To train additional about one lakh Health Guides to achieve the norm of one Health Guide for every 1000 rural population/ every village.
- (v) To train all the remaining Dais.

The priority in implementing all the rural health programmes is being given to tribal areas.

[Translation]

Five days' week in Delhi University

4675. SHRI R.M. BHOYE :
SHRI BALASAHEB VIKHE
PATIL :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the Chancellor of Delhi University is in favour

of introduction of five-days' week while some of students are opposed to it ;

(b) difficulties of the students in this regard and the views of the Vice-Chancellor thereon ; and

(c) the reaction of Government thereto ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) No, Sir.

(b) The University had constituted a Committee in June, 1985 to consider the question of introduction of a Five-day week in the Delhi University. The President of the Delhi University Students Union was also associated with the Committee. The University has invited the views of the Colleges and the various Departments of the University on the recommendations of this Committee before taking any decision.

(c) As the proposal is being extensively discussed in the University, and no decision has so far been taken, the question of Government taking any view in the matter does not arise.

[English]

Publication of Rabindra Rachanabali in Hindi

4676. DR. SUDHIR ROY : Will the Minister of EDUCATION be pleased to state :

(a) whether it has come to the notice of Government that some unscrupulous publishers of Delhi published Rabindra Rachanabali in Hindi which are available in the book stalls ;

(b) whether Government are also aware that some of the books which these publishers released in the market for sale are not at all the writings of the Gurudev Rabindranath Tagore ;

(c) if so, whether Government have taken any action against those publishers ;

(d) if so, the details thereof ; and

(e) if not, the reasons for the delay ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) Yes, Sir. It came to the notice of Government on 5th August 1985 from Visva Bharati that some unauthorised Hindi translations of works of Gurudev Rabindranath Tagore have been published by some publishers in Delhi.

(b) to (e). Under the provisions of the Indian Copyright Act, copyright is a proprietary right and it is for the owners of copyright to institute necessary civil or criminal proceedings in the appropriate court of law for enforcing their rights. The Visva Bharati University is the copyright owner of the works of Gurudev Rabindranath Tagore and are taking necessary action against the Publishers concerned. The Government cannot suo motto initiate proceedings in the matter.

[*Translation*]

Examinations conducted by Railway Service Commission, Allahabad and Bombay

4677. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Railway Service Commission at Allahabad and at Bombay have advertised their vacancies many times for class III posts between 1975-76 to 1981-82, but all of them were never filled up ;

(b) if so, whether these unfilled posts were filled up by giving ad-hoc promotions to their employees without their formal selection by the Railway Service Commission ;

(c) if so, whether the very purpose of direct recruitment by the Railway Service Commission had not been defeated ;

(d) if so, whether Government are issuing order to stop this practice ; and

(e) if so, the details thereof, and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA) : (a) and (b). The Railway Service Commissions at Allahabad and at Bombay (now re-named as Railway Recruitment Boards) had issued a large number of advertisements for Group 'C' posts on the Railways between 1975-76 and 1981-82 and had also supplied a number of panels to the Railways, who in turn had offered appointments to the eligible candidates. However, in two cases pertaining to this period, one belonging to the Allahabad Railway Recruitment Board and the other belonging to the Bombay Railway Recruitment Board, due to investigations by the Railway Vigilance Organisation/Central Bureau of Investigation on reports of alleged malpractices, the panels have not been made available to the Railways yet. The Railways affected by this delay had to make ad-hoc promotions in certain cases from their existing staff to fill up some of the vacancies in the exigencies of service.

(c) to (e). Does not arise in view of reply to (a) and (b) above.

[*English*]

Late running of Bombay-Delhi Rajdhani Express and Delhi-Ahmedabad Sarvodaya Express

4678. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Bombay-Delhi Rajdhani Express and Delhi-Ahmedabad Sarvodaya Express are running late ; and

(b) if so, the details about the late running of these trains during the past six months ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Punctuality performance of 151/152 Bombay Central-New Delhi Rajdhani Express and 181/182 Ahmedabad-New Delhi Sarvodaya Express during the last six months period February to July, 1985 has been as under :